

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3990  
ANSWERED ON:18.12.2012  
LAND DEAL WITH BANGLADESH  
Hussain Shri Syed Shahnawaz

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has given/proposes to give away certain portion of Assam to Bangladesh under the land swap deal between the two countries; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): A Protocol to the Agreement Concerning the Demarcation of the Land Boundary between India and Bangladesh and Related Matters, 1974, was signed on September 06, 2011 during the visit of the Prime Minister to Bangladesh. The Protocol addresses the outstanding land boundary issues pertaining to the un-demarcated land boundary, exchange of enclaves and territories in adverse possession. The Protocol is based on the situation on the ground, takes into account the wishes of the people residing in the areas involved and was prepared in close consultation with the State Governments concerned, including the Government of Assam. In implementing the Agreement, people living in the border areas will not be dislocated.